

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3519
ANSWERED ON 17.12.2024

COMPUTERISATION OF PANCHAYATS

3519. SHRI RAJEEV RAI:
SHRI IMRAN MASOOD:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the details of steps taken by the Government to fully computerize Panchayats in the country during the last five years;
- (b) the details of funds/grants released for this purpose also under various scheme during the last five years and utilised by the panchayats in different States particularly also under various scheme Saharanpur district of Uttar Pradesh, State-wise; and
- (c) the details of funds released for utilized and expenditure for this purpose also under various schemes to panchayats of Mau and Ballia districts in the State of Uttar Pradesh, scheme wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) to (c) Panchayat being State subject, providing computers for Gram Panchayats (GPs) is primarily the responsibility of States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 01.04.2022 to 31.03.2026, has been supplementing the efforts of all States/UTs with focus on NE States, towards supporting functioning of GPs by providing computers as proposed/demand by States/UTs in their Annual Action Plan and approved by Central Empowered Committee on a limited scale.

States/ UTs utilized the released fund against the various components, including computers, as approved by the Central Empowered Committee (CEC) based on the priorities of the respective States/UTs. Details of Central Share released to States/ UTs, including Uttar Pradesh, during the last five years and cumulative unspent balance is at **Annexure-I**.

Central Finance Commission grants to Rural Local Bodies do not constitute as a scheme of the Ministry. However, Ministry of Panchayati Raj has issued guidelines dated 16-12-2015 towards meeting the technical and administrative components of XIV FC Grants' capital and O&M expenditure and guidelines dated 23-8-2021 towards indicative items of works/activities that can be taken up with XV FC Basic (Untied) Grants.

Purchase of computers and accessories in Gram Panchayats in case of XIV FC Grants and

Panchayats / Traditional Bodies in case of XV FC Grants, which do not have any computer at present, as well as cost of AMC have been included in the indicative list of technical and administrative components of the XIV FC Grants as well as XV FC Basic (Untied) Grants' expenditure. State-wise details of funds released under Central Finance Commission grants to Rural Local Bodies for last five years including Uttar Pradesh is at **Annexure-II**.

Furthermore, under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories (UTs) of the country. The e-Panchayat Mission Mode Project envisages developing eGovernance capabilities of the Panchayats, with the objective of better service delivery at the grassroots and making the Panchayat Governance transparent, accountable and effective. Under this scheme, e-Governance initiatives like eGramSwaraj, a simplified work-based planning and accounting application has been developed which has made it possible for all Panchayats to prepare and upload their annual Panchayat Development Plans (PDPs) in online mode. The Ministry has also integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. Under the e-Panchayat MMP, no direct financial assistance is provided to States / UTs for implementation of e-governance in the Panchayats. Funds are being provided to National Informatics Center Services Inc. (NICSI) for central level support for maintenance of e-Panchayat applications. The year wise annual expenditure under e-Panchayat MMP for last five year is given at **Annexure-III**.

Panchayats prepare and upload their Annual Panchayat Development Plans on eGramSwaraj portal. For the Plan Year/FY 2024-25, 2,54,688 Gram Panchayats have prepared and uploaded their Annual Gram Panchayat Development Plans (GPDPs) for 2024-25 and are available on eGramSwaraj. The report on expenditure incurred by Panchayats through eGramSwaraj is available under the Dashboard section of the eGramSwaraj application (<https://egramswaraj.gov.in/pfmsDashboardNew.do>), which is in the public domain. Anyone may refer to these reports by accessing the Dashboard. The progress made by States, including Uttar Pradesh, in onboarding under eGramSwaraj for the XV Finance Commission for last five years is provided in **Annexure-IV**.

In addition, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. This integration allows Panchayats to make online procurement of goods and services through GeM via the eGramSwaraj platform, promoting thereby promoting transparency and accountability. Beside this, an application 'AuditOnline' has also been developed for online audit of utilized Central Finance Commission funds and strengthens financial management of Panchayats. Further, applications developed by the Ministry like Meri Panchayat has endeavored to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. Similarly, Panchayat Nirnay is an online application aims at bringing transparency and better management in conduct of Gram Sabhas by Panchayats.

Annexure-I

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3519 answered on 17.12.2024 regarding 'Computerisation of Panchayats'.

Release of funds to States during last five year**(Rs. in crore)**

Sl. No	State	2020-21	2021-22	2022-23	2023-24	2024-25	Cumulative Unspent Balance as on 06.12.2024
1	Andhra Pradesh	22.34	38.54	0	0.000	0.00	27.07
2	Andaman & Nicobar Islands	0	0	0	0.790	1.00	0.53
3	Arunachal Pradesh	0	30.07	108.69	72.090	58.91	30.52
4	Assam	26.12	44.04	55.29	77.696	44.33	25.86
5	Bihar	0	63.77	33.37	25.000	0.00	45.32
6	Chhattisgarh	4.04	7.93	0	17.570	15.50	29.78
7	Dadra & Nagar Haveli and Daman & Diu	0	0	1.14	1.000	0.00	0.25
8	Goa	0	0.59	0	0.890	0.50	1.05
9	Gujarat	0	0	0	0.000	0.00	15.35
10	Haryana	9.89	0	0	0.000	0.00	0.00
11	Himachal Pradesh	22.1	32.42	60.645	19.310	27.21	33.36
12	Jammu & Kashmir	25	40	40	65.000	50.00	18.26
13	Jharkhand	2.34	7.74	0	31.000	0.00	33.33
14	Karnataka	0.44	29.15	36	20.000	0.00	15.10
15	Kerala	8.13	12	30.4	10.000	10.00	8.24
16	Lakshadweep	0	0	0	0.000	0.00	0.00
17	Ladakh	2.15	1.08	0	1.000	0.00	0.00
18	Madhya Pradesh	71.42	47.11	28	32.170	40.00	60.97
19	Maharashtra	66.76	73.34	37.84	116.118	60.00	65.77
20	Manipur	3.41	2.98	8.63	9.560	0.00	0.58
21	Meghalaya	3.97	0	0	6.000	6.00	4.77
22	Mizoram	21.19	5.56	14.27	10.000	10.00	11.38
23	Nagaland	3.72	4.58	0	10.000	10.00	10.47
24	Odisha	2.94	1.33	11.397	27.334	9.32	8.29

Sl. No	State	2020-21	2021-22	2022-23	2023-24	2024-25	Cumulative Unspent Balance as on 06.12.2024
25	Puducherry	0	0	0	0.000	0.00	0.00
26	Punjab	13.45	10.78	34.253	10.000	0.00	18.70
27	Rajasthan	12.98	17.27	0	21.720	0.00	16.81
28	Sikkim	4.75	1.19	6.01	6.000	5.00	6.20
29	Tamil Nadu	56.88	39.89	25.42	0.000	30.00	32.67
30	Telangana	12	0	0	20.000	0.00	0.52
31	Tripura	2.53	4.67	9.8	7.430	5.00	6.08
32	Uttar Pradesh	32.54	83.08	85.05	84.126	17.77	42.77
33	Uttarakhand	26.75	0	42.48	64.670	25.00	9.52
34	West Bengal	33.52	15.14	4.28	33.692	37.68	41.16
	Total	491.36	614.25	672.97	800.166	463.22	620.68

Annexure-II

Annexure referred to in part (a) to (c) in reply to Lok Sabha Unstarred Question No.3513 answered on 17.12.2024

State-wise details of funds released under Central Finance Commission grants to Rural Local Bodies for last five years

(Rs. in crore)

Sl.	States	Fourteenth Finance Commission	Fifteenth Finance Commission			
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	2336.56	2625	1917.85	1976.75	1997.45
2	Arunachal Pradesh	221.38	231	119		
3	Assam	1462.45	1604	1186	1228	1241
4	Bihar	5674.7	5018	3709	3842	3855.33
5	Chhattisgarh	1415.89	1454	1075	1114	1125
6	Goa	36.12	75	55	33.92	
7	Gujarat	2331.33	3195	2362	2446	2473
8	Haryana	1048.53	1264	935	967.3	953.59
9	Himachal Pradesh	488.64	429	317	329	318.04
10	Jharkhand	1632.59	1689	1249	1293	1307
11	Karnataka	2504.13	3217	2375.5	2093.55	2086.59
12	Kerala	1084.73	1628	1203	1246	1260
13	Madhya Pradesh	3660.14	3984	2944	3050	2819.24
14	Maharashtra	4059.55	5827	4267.16	3696.71	3629.21
15	Manipur	55.63	177	65.5		
16	Meghalaya*	N.A.	182	67.5		
17	Mizoram*	N.A.	93	69	71	
18	Nagaland*	N.A.	125	92		
19	Odisha	2389.54	2258	1669	1728	1746.91
20	Punjab	1104.58	1388	1026	1062	1058.35
21	Rajasthan	3681.01	3862	2854	2955.34	2847.96
22	Sikkim	40.09	42	31	33	33
23	Tamil Nadu	1821.11	3607	2666	2761	2791
24	Telangana	1451.3	1847	1365	1415	1424.18
25	Tripura	90.63	191	141	147	148
26	Uttar Pradesh	9659.47	9752	7208	7466	7547
27	Uttarakhand	508.31	574	418.7	439.21	444.13
28	West Bengal	3703.25	4412	3261	3378	3415
	Total	52461.66	60750	44648.22	44771.77	44520.96

*Fourteenth Finance Commission grants were not provided to non Part-IX States

Annexure –III

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3519 answered on 17.12.2024 regarding ‘Computerisation of Panchayats’.

Details of annual expenditure on E-Panchayat Mission Mode Project
(Rs. in Crore)

Financial Year	Budgeted estimates (B.E)	Revised Estimates (R.E)	Actual Expenditure
2019-20	15.50	7.50	7.25
2020-21	20	17.82	17.79
2021-22	20	11.71	11.71
2022-23	20	15	15
2023-24	20	16.28	16.03

Annexure-IV

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3519 answered on 17.12.2024 regarding ‘Computerisation of Panchayats’.

Detailed Progress Achieved by States over the Last Five Years

S. No	State Name	2024-25				2023-24				2022-23				2021-22				2020-21			
		Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online
1	Andhra Pradesh	13328	13310	13296	12754	13328	13305	13296	13095	13371	13323	13293	2	13371	13351	13292	0	13422	13200	13292	0
2	Arunachal Pradesh	2108	2098	2106	157	2108	2085	2106	1449	2108	2103	2100	1218	2114	1902	2100	0	2100	1698	2072	0
3	Assam	2662	2195	2197	2138	2662	1943	2197	2191	2662	2196	2197	2185	2664	2196	2197	1973	2664	2157	2197	2197
4	Bihar	8054	8053	8054	7986	8176	8056	8176	8057	8176	8067	8176	7954	8221	8221	8221	7924	8387	8386	8387	15
5	Chhattisgarh	11596	11580	11594	11344	11655	11633	11654	11249	11659	11654	11658	11546	11628	11628	11627	11271	11666	11663	11663	11388
6	Goa	191	188	191	81	191	167	191	86	191	190	191	138	191	191	191	169	191	191	191	98
7	Gujarat	14655	14518	14591	13226	14627	14342	14591	13852	14614	14217	14578	13435	14343	14221	14277	13168	14308	14274	14242	1
8	Haryana	6225	6211	6220	5676	6225	6114	6220	5653	6232	6224	6225	3765	6237	6178	6230	3653	6304	6159	6284	4497
9	Himachal Pradesh	3615	3615	3614	3419	3615	3601	3614	3545	3615	3610	3614	3563	3616	3599	3614	1321	3654	3223	3614	29
10	Jammu And Kashmir	4291	3946	4291	0	4286	3933	4286	1912	4291	4289	4291	4222	4291	2027	4291	4251	4277	56	4277	4231
11	Jharkhand	4345	4334	4345	4298	4345	4342	4345	4341	4345	4345	4345	4338	4353	4350	4353	4348	4364	4363	4364	4268
12	Karnatak	5954	5946	5953	5930	5953	5946	5953	5936	5958	5952	5958	5942	5968	5954	5967	5919	6008	6008	6008	5940

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13	Kerala	941	941	941	935	941	941	941	940	941	941	941	940	941	941	941	941	941	941	941	0
14	Ladakh	193	193	193	0	193	192	193	0	193	193	193	82	193	193	193	151	193	0	193	173
15	Madhya Pradesh	2301 1	2300 0	2300 9	2295 1	2301 2	2300 2	2301 0	2270 0	2303 2	2298 8	2302 0	2149 5	2312 9	2270 8	2309 8	2212 6	2281 3	2280 1	2281 0	2249 6
16	Maharashtra	2791 1	2775 0	2782 8	2546 1	2783 3	2774 3	2779 6	2652 8	2790 4	2779 1	2785 8	2618 5	2790 2	2787 8	2786 9	1836 4	2790 3	2787 6	2786 3	1264
17	Manipur	3180	0	161	109	3180	0	161	0	3812	758	161	160	3812	2631	161	153	3811	161	161	160
18	Meghalaya	6817	0	0	0	6800	0	0	0	6760	0	0	0	6760	0	0	0	6758	0	0	0
19	Mizoram	842	670	842	832	843	670	841	785	834	833	834	764	834	832	834	832	834	834	834	2
20	Nagaland	1289	0	186	0	1293	0	186	0	1293	0	185	0	1293	1122	185	0	1280	0	185	0
21	Odisha	6794	6794	6794	6789	6798	6794	6798	6788	6798	6794	6798	6773	6798	6798	6798	6734	6798	6797	6798	6714
22	Punjab	1323 6	1319 0	1321 9	8824	1324 1	1322 9	1322 3	1162 7	1324 1	1320 6	1320 7	9813	1326 8	1323 9	1322 9	1030 9	1327 0	1322 5	1322 8	8082
23	Rajasthan	1121 1	1120 0	1120 6	1044 1	1125 5	1124 7	1125 1	1102 9	1134 2	1130 5	1132 1	1124 5	1134 3	1131 5	1132 2	8493	1134 7	1121 6	1132 0	3858
24	Sikkim	199	199	199	188	199	199	199	179	199	184	198	175	185	185	185	130	185	185	185	4
25	Tamil Nadu	1252 5	1200 3	1252 5	1250 1	1252 5	1241 0	1252 5	1244 9	1252 5	1251 3	1252 4	1202 9	1252 4	1251 6	1252 2	7783	1251 9	1250 4	1251 7	7986
26	Telangana	1277 1	1276 2	1276 8	1259 5	1276 9	1271 2	1276 9	1275 8	1276 9	1275 8	1276 9	1254 3	1277 3	1276 9	1276 9	0	1277 1	1276 4	1276 7	0
27	Tripura	1194	1176	1176	1137	1178	1176	1178	1176	1178	1176	1178	1158	1178	1178	1178	1177	1178	1178	1178	1176
28	Uttarakhand	7795	7792	7794	7728	7795	7791	7794	7773	7813	7804	7812	7731	7791	7791	7791	6291	7791	7791	7791	7763
29	Uttar Pradesh	5769 1	5768 6	5769 1	5749 6	5775 4	5762 2	5775 2	5766 2	5884 2	5813 7	5880 7	5815 1	5884 2	5823 6	5880 7	5785 7	5898 4	5867 3	5894 7	5842 5
30	West Bengal	3339	3338	3339	3338	3339	3339	3339	3225	3340	3225	3340	3223	3340	3228	3340	3213	3340	3229	3340	1863
	Total	2679 63	2546 88	2563 23	2383 34	2681 19	2545 34	2565 85	2469 85	2700 38	2567 76	2577 72	2307 75	2699 03	2573 78	2575 82	1985 51	2700 61	2515 53	2576 49	1526 30

Data as available on eGramSwaraj as of 12.12.2024.